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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

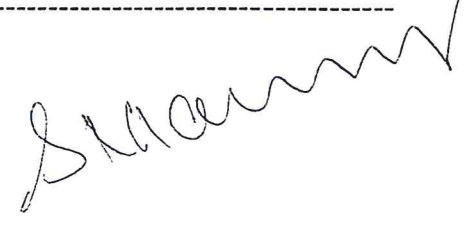

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 2 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

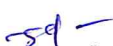
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	K.S. Ravichandran P.L.S. S. Manjula Devi. Adv. M. G. Prietha Adv. for KSR & Co.	for petitioner	
2.	M. Roshan Aliq, for Cibi vishnu	for Respondent	

ORDER

Counsels representing both the parties are present and submitted that a connected matter is pending before the NCLAT in relation to the orders passed by this Bench u/s 8 of the Arbitration and Reconciliation Act, 1996. The matter is adjourned at the request of both the counsels. Put up on 19.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)